

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1263**

TO BE ANSWERED ON THE 30TH JULY, 2024/ SHRAVAN 8, 1946 (SAKA)

MODERNIZATION OF FIRE SERVICES

1263 ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central assistance has been provided to the States under the recently launched Scheme for Expansion and Modernization of Fire Services in the States;

(b) if so, the details of the assistance provided, State-wise;

(c) whether the Government has noted increasing cases of fire tragedies being reported from various States including Delhi;

(d) the details of fire accidents occurred and deaths reported during the last three years and the current year, State-wise; and

(e) whether the Government propose to convene a meeting of all the States and UTs to prepare a national plan for fire safety and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Yes sir. Recognizing the need for expansion and modernization of Fire Services, Fifteenth Finance Commission recommended a provision of Rs. 5,000 crore for strengthening fire services at the State level. Therefore, Central Government has launched a "Scheme for Expansion and Modernization of Fire Services in the States" on 04.07.2023. The detailed

scheme is available at <https://www.mha.gov.in/en/commoncontent/policies-guidelines>.

The State-wise details of funds allocated to the States under the scheme is at Annexure-I. As on date, proposals of fourteen (14) States have been approved by Ministry of Home Affairs for financial assistance under the scheme as per details given below:-

(Rs in Crore)

SI No.	States	Total Allocation
1	Manipur	45.00
2	Meghalaya	44.37
3	Telangana	190.14
4	Uttar Pradesh	768.67
5	Himachal Pradesh	65.33
6	Punjab	131.56
7	Sikkim	32.25
8	Tripura	42.36
9	Andhra Pradesh	252.86
10	Uttarakhand	78.89
11	Mizoram	40.00
12	Assam	107.47
13	Karnataka	329.90
14	Tamil Nadu	373.27

(c) to (e): Fire service is a State subject and has been included as a Municipal function in the XII Schedule of the Constitution of India under Article 243(W). It is the primary responsibility of the State Governments to take necessary steps required for safety of life and property from fire hazards in the area of their jurisdiction. Directorate General (Fire Service, Civil Defence and Home Guards), Ministry of Home Affairs, plays an advisory role through the Standing Fire Advisory Council (SFAC) which besides Director General (Fire Service, Civil Defence and Home Guards) comprises of all the States Fire Chiefs as its members. SFAC meets annually to discuss the policy matters and examine various issues relating to Fire Services in the country and recommend suitable measures to upgrade and modernize Fire & Emergency Services in the country.

The Central Government does not maintain data related to fire accidents/incidents in States centrally. However, the data regarding the fire accidents and deaths due to fire incidents during 2020-2022 as reported by the States/Union Territories to National Crime Record Bureau is at Annexure-II.

State-wise details of funds allocated to the States under the scheme for expansion and modernization of Fire Services in the States

Rs. In Crore				
Sl. No	List of States	Central Share	State Share	Total Allocation
1	Andhra Pradesh	189.7	63.23	252.93
2	Arunachal Pradesh	57.57	6.39	63.96
3	Assam	96.73	10.74	107.47
4	Bihar	255.69	85.23	340.92
5	Chhattisgarh	110.82	36.94	147.76
6	Goa	31.63	10.54	42.17
7	Gujarat	254.27	84.75	339.02
8	Haryana	87.48	29.16	116.64
9	Himachal Pradesh	58.8	6.53	65.33
10	Jharkhand	111	37.00	148.00
11	Karnataka	247.42	82.47	329.90
12	Kerala	122.41	40.80	163.21
13	Madhya Pradesh	298.15	99.38	397.54
14	Maharashtra	461.61	153.87	615.48
15	Manipur	40.5	4.50	45.00
16	Meghalaya	39.94	4.43	44.37
17	Mizoram	36	4.00	40.00
18	Nagaland	36.05	4.00	40.05
19	Odisha	150.83	50.27	201.10
20	Punjab	98.67	32.89	131.56
21	Rajasthan	293.73	97.91	391.64
22	Sikkim	29.03	3.22	32.25
23	Tamil Nadu	280	93.33	373.33
24	Telangana	142.61	47.53	190.14
25	Tripura	38.15	4.23	42.38
26	Uttar Pradesh	577.43	192.47	769.90
27	Uttarakhand	71.03	7.89	78.92
28	West Bengal	282.57	94.19	376.76
	Total	4499.84	1387.99	5887.83

Details of State/UT wise-data of Fire incidents and deaths during 2020-2022,as reported by the States/UTs to National Crime Record Bureau.

S.No.	Name of the State/UT	2020		2021		2022	
		No. of incidents	No. of Deaths	No. of incidents	No. of Deaths	No. of incidents	No. of Deaths
1.	Andhra Pradesh	230	227	246	256	249	254
2.	Arunachal Pradesh	16	12	23	12	6	7
3.	Assam	26	23	38	23	44	37
4.	Bihar	227	237	369	327	355	314
5.	Chhattisgarh	782	792	702	702	529	529
6.	Goa	61	8	45	9	55	18
7.	Gujarat	468	482	406	409	323	328
8.	Haryana	165	167	121	121	112	114
9.	Himachal Pradesh	56	56	38	34	39	49
10.	Jharkhand	305	303	299	285	240	242
11.	Karnataka	560	568	477	495	463	470
12.	Kerala	202	199	185	179	184	183
13.	Madhya Pradesh	1430	1390	1179	1178	841	839
14.	Maharashtra	762	767	774	790	776	778
15.	Manipur	2	2	0	0	2	2
16.	Meghalaya	11	12	11	9	16	16
17.	Mizoram	1	1	1	1	2	4
18.	Nagaland	0	0	6	6	6	7
19.	Odisha	1292	1293	1248	1248	1222	1219
20.	Punjab	119	121	95	93	126	133
21.	Rajasthan	352	351	271	277	313	312
22.	Sikkim	5	6	3	3	0	0
23.	Tamil Nadu	743	745	657	694	505	522
24.	Telangana	226	124	158	143	154	146
25.	Tripura	17	17	22	22	8	8
26.	Uttar Pradesh	365	425	393	416	526	481
27.	Uttarakhand	26	27	36	39	15	14
28.	West Bengal	648	611	497	480	308	304
29.	A & N Islands	11	12	0	0	1	1
30.	Chandigarh	12	9	5	5	3	3
31.	D&N Haveli and Daman&Diu	3	1	2	2	6	6
32.	Delhi UT	128	102	80	68	69	77
33.	Jammu & Kashmir	75	17	88	14	61	12
34.	Ladakh	3	3	8	0	1	0
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	0	0	8	8	6	6
